

ITEM NO.3

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 10209/2024

RAKHI SADHUKHAN

APPELLANT(S)

VERSUS

RAJA SADHUKHAN

RESPONDENT(S)

(Mediation Report received. [ HIGH ON BOARD ]  
IA No. 154683/2023 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 32009/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 255241/2023 - RECALLING THE COURTS ORDER)  
WITH  
CONMT.PET.(C) No. 857/2024 in C.A. No. 10209/2024 (XVI)

Date : 07-05-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mrs. Rajshri Dubey, Adv.  
Mr. Abhishek Chauhan, Adv.  
Mr. Amit P Shahi, Adv.  
Mr. Anjan Datta, Adv.  
Mr. Rahul Sethi, Adv.  
Mr. Gaurav Yadav, Adv.  
Mr. Sumant A Khan, Adv.  
Mr. Manish Dhingra, Adv.  
Mr. Rajendra Anbhule, Adv.  
Mrs. Sona Khan, Adv.  
Mr. Manish Bhandari, Adv.  
Mr. Amit Kumar, Adv.  
Ms. Trikha Chanda, Adv.  
Mr. Ashutosh Dubey, AOR

For Respondent(s) : Mr. Rashid N. Azam, AOR  
Mr. Rahul Yadav, Adv.  
Ms. Akansha Gautam, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. List the matters on 14<sup>th</sup> May, 2025 and shall retain its  
position.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR